

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 110 (ND) 16

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017

NAME OF THE COMPANY: Ms. Chandra Bala Modi & Anr. Vs. M/s Synapse Communications Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

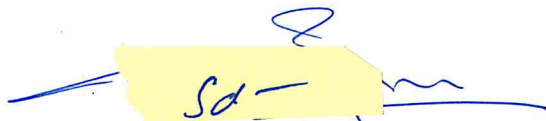
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s):	Mr. Ashish Dholakia, Advocate Mr. Sandeep Das, Advocate Mr. Sidharth Sharma, Advocate Mr. Rohan Chawla, Advocate		
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	For the Respondent (s):	Mr. U. K. Chaudhary, Sr. Advocate with Mr. Ajay Garg and Mr. Himanshu Vij, Advocates for R2 & 4		
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ORDER

At request of both the parties, the matter is adjourned to 15th December, 2017.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)